

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 102
TP No. 7/CB/2022
(Copet No. 65/2013)- H.C.
TA No. 6/CB/2022
(IA No. 6/2022)

Proceedings under Section 433 Companies Act

IN THE MATTER OF:

KRSNA Minerals
V/S

.....Applicant

Pradhan Industries Ltd.

.....Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

:

For the Respondent

Mr. Anand Chandra Swain, Adv.

ORDER

There is no representation for the petitioner.

Learned counsel Mr. Anand Chandra Swain appeared for the respondent.

Matter adjourned to 05.07.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)